

3100

BEFORE THE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH: NEW DELHI
O.A. No. 525/2022

IN THE MATTER OF:

LAXMI

...Applicant

Versus

MINISTRY OF ENVIRONMENT FORESTS &
CLIMATE CHANGE & ORS.

...Respondents

D.O.H:- 05/01/2026

INDEX

S.N.	Particulars	Pages
1.	Action Taken Report on behalf of Respondent – MCD.	1-2
2.	Photographs and the Video uploaded in the Pen Drive showing the action taken in compliance of the order passed by this Hon'ble Tribunal as <u>Annexure –A (Colly)</u> .	3-6

Through


Puja Kalra
(Advocate)

Standing Counsel for MCD
Ch. No. 430/431, Lawyers Chambers
Delhi High Court, New Delhi.

Date: 2/07/2026
Place: New Delhi.

3101

BEFORE THE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH: NEW DELHI

O.A. No. 525/2022

IN THE MATTER OF:

LAXMI

...Applicant

Versus

MINISTRY OF ENVIRONMENT FORESTS &
CLIMATE CHANGE & ORS.

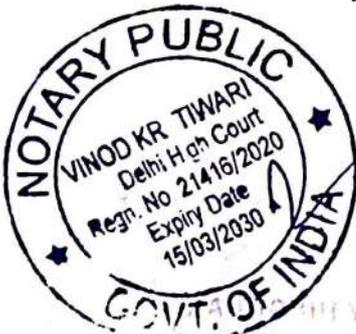
...Respondents

ACTION TAKEN REPORT BY WAY OF AN
AFFIDAVIT ON BEHALF OF THE RESPONDENT
MUNICIPAL CORPORATION OF DELHI (MCD)
PURSUANT TO ORDER DATED 11/11/2025.

AFFIDAVIT OF SANJAY HINGORANI S/O LATE
SHRI HIRA LAL HINGORANI, AGED 52 YEARS,
EXECUTIVE ENGINEER, (EMS) SOUTH ZONE,
MUNICIPAL CORPORATION OF DELHI, GREEN
PARK, NEW DELHI:-

I, the deponent above named, do hereby solemnly affirm
as state as follows:

1. That I am presently posted as Executive Engineer (EMS), South Zone, MCD, Green Park, New Delhi and well conversant with the facts of the case based on the official records maintained by Department / Respondent MCD and as such am competent to depose thereto.
2. That the instant action taken report / affidavit is being filed pursuant to order dated 11/11/2025, of this Hon'ble National Green Tribunal.
3. That this Hon'ble Tribunal vide its order dated 11/11/2025 directed the respondent No. 5 / MCD to



take appropriate steps for removal of Solid Waste and construction and demolition waste from the site / land in question and file action taken report alongwith Pen Drive showing its action taken in this regard.

- 4. That it is submitted that in compliance of the aforesaid directions of this Hon'ble Tribunal the land in question has been inspected by the area field staff of EMS Department South Zone / Respondent – MCD alongwith officials of Forest Department on 29/12/2025.
- 5. That during the said inspection, upon noticing the Solid, Construction and Demolition Waste and also mix garbage, the same have been removed / cleaned by undertaking a special drive in this regard on 29/12/2025, 30/12/2025 and 31/12/2025. The photographs and the Video uploaded in the Pen Drive showing the action taken in compliance of the order passed by this Hon'ble Tribunal are annexed herewith as Annexure –A (Colly) for kind perusal and reference of this Hon'ble Court.



By Kalyan

Identify the Deponent who has signed/put thumb impression in my presence

Deponent
[Signature]
SANJAY HINGORANI
 EE(EMS) South Zone

VERIFICATION:

02 JAN 2026

Verified at Delhi on this ___ day of January – 2026, that the contents of the above affidavit are true and correct to my knowledge derived from the official records maintained by the MCD and I believe the same to be true and correct.

DEPONENT
[Signature]
 Identified by Shri/Smt. *[Signature]*
 has solemnly Attested before me at Delhi
 on Sl. NO.
 that the contents of the affidavit which
 have been read Over & explained to him/her
 are true & correct to his/her knowledge.

Deponent
[Signature]
SANJAY HINGORANI
 EE(EMS) South Zone

NOTARY
02 JAN 2026

3103

ANNEXURE-A 3



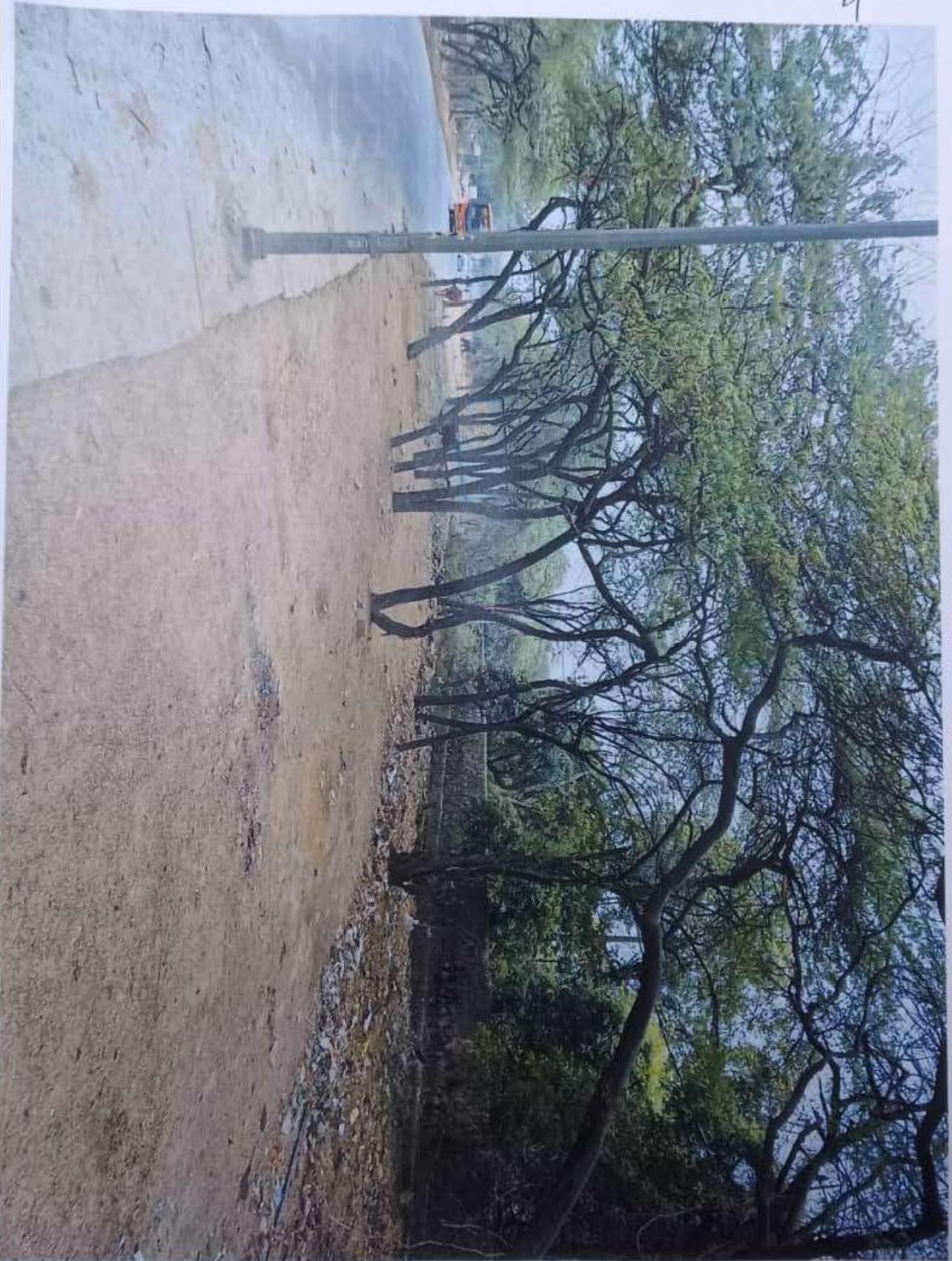
GPS Map Camera



New Delhi, Delhi, India 
C6j7+r3c, Bhatti Kalan, New Delhi, Delhi 110074, India
Lat 28.432322° Long 77.21271°
Wednesday, 31/12/2025 12:27 PM GMT +05:30

3104

4



3105

5



GPS Map Camera

New Delhi, Delhi, India

C6j7+r3c, Bhatti Kalan, New Delhi, Delhi 110074, India

Lat 28.432297° Long 77.212564°

Wednesday, 31/12/2025 11:47 AM GMT +05:30

Google

3106

6



GPS Map Camera



New Delhi, Delhi, India

C6j7+r3c, Bhatti Kalan, New Delhi, Delhi 110074, India

Lat 28.432347° Long 77.212643°

29/12/2025 12:37 PM GMT +05:30